## [14 August, 2006] RAJYA SABHA

higher educational institutions and industries. All these are strong pointers towards improvement in indigenous capabilities for technology development.

- (c) No, Sir.
- (d) Does not arise.

## **Bill regarding Right to Education**

## †\*293. SHRI RAM JETHMALANI: DR. MURLI MANOHAR JOSHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have finalized the draft of the Bill related to 'Right to Education';
  - (b) if so, the facts thereof;
- (c) whether any decision has been taken regarding the implementation of this Bill in the country after passing it in the Parliament; and
  - (d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d) A draft Model Bill on Right to Education, to be adopted by the States, containing provisions relating to the Child's right to free and compulsory education of equitable quality, responsibility of the State and appropriate governments etc., has been circulated recently to the Central Ministries/Departments concerned and the State Governments for their comments.

## **Vocational Training Centres in Madhya Pradesh**

- †\*294. SHRI LAXMINARAYAN SHARMA:: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) Whether it is a fact that at present 10 vocational training centres are being operated in co-operation with Central Government in Madhya Pradesh;

<sup>†</sup> Original notice of the question was received in Hindi.